GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA UNSTARRED QUESTION NO. 3259 TO BE ANSWERED ON 21.08.2025

Status of ban on single-use plastic

3259. MS. SWATI MALIWAL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the current status of Special Task Forces constituted by each State/UT for elimination of identified single-use plastic items, including details of their composition, sanctioned strength and vacancies, State/UT-wise;
- (b) the number of meetings held by each Task Force since their formation;
- (c) the number and nature of enforcement drives conducted since the imposition of ban, State/UT-wise;
- (d) the number of violations detected, the quantity of plastic seized and total fines imposed, State/UT-wise; and
- (e) whether the Ministry is monitoring compliance by these Task Forces and if so, whether any States/UTs have been flagged for inaction or weak enforcement?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

(a) to (e): All thirty-six States/UTs have constituted the Special Task Force under the chairpersonship of the Chief Secretary/ Administrator / Additional Chief Secretary / Principal Secretary / Development Commissioner / Secretary, as deemed appropriate, for elimination of identified single use Plastic items and effective plastic waste management. The Special Task Force has officers of concerned Government Departments / organizations and concerned State Pollution Control Board/ Pollution Control Committee, as members. The meetings of Special Task Force has been convened by the States/UTs from time to time, as per requirement. A National Level Taskforce has also been constituted by the Ministry for taking coordinated efforts to eliminate identified single use plastic items and effective implementation of Plastic Waste Management Rules, 2016. States and Union Territories have been asked to undertake regular enforcement drives to implement ban on identified single use plastic items and on plastic carry bags having thickness less than one hundred twenty microns.

Regular enforcement drives have been undertaken to enforce ban on identified single use plastic items by CPCB/SPCB/PCC along with local authorities across the country. Actions have been taken by concerned authorities on the deviations, which include seizure of banned single use plastic items and levy of penalty. As per details provided by SPCB/PCC and details available at SUP compliance monitoring portal, a total of 8,61,740 inspections have been conducted and 1985 tonnes of banned single use plastic items have been seized and a total of Rs. 19.82 crores of fine has been levied during the period July, 2022 to July, 2025.
